GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2069 ANSWERED ON:15.03.2002 LOANS AND GRANTS TO RAJASTHAN KAILASH MEGHWAL

Will the Minister of FINANCE be pleased to state:

- (a) the amount given to Rajasthan Government for the implementation of specific schemes and programmes relating to irrigation, drinking water, transport, forests and environment, natural calamities etc. under the statutory provisions from the Consolidated Fund of India in pursuance of the recommendations of the Finance Commission during the last three years alongwith the year-wise and itemwise details thereof:
- (b) the amount of loans and grants provided to Rajasthan Government by the international and domestic financial institutions for bringing about improvement and ensuring progress in various sectors of the country during each of the last three years, item-wise details thereof; and
- (c) the funds sought by Rajasthan Government and actual allocation made to it for various schemes during the last three years alongwith details of utilisation of the funds provided to the State Government under these schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALA SAHEB VIKHE PATIL)

(a) & (c): The Tenth and Eleventh Finance Commissions have, inter-alia, recommended grants for implementation of specific schemes under upgradation, special problems, local bodies and natural calamities for their award periods 1995-2000 and 2000-05 respectively.

Tenth Finance Commission(TFC):

The TFC had recommended total grant of Rs. 149.87 crore under upgradation of standards of administration / special problems, Rs.255.40 crore for local bodies and Rs.706.89 crore as Centre share of State's CRF for Rajasthan for the period 1995-2000.

Scheme-wise and year-wise details of allocations and releases in respect of the above schemes are at Annexure-I.

Eleventh Finance Commission(EFC):

The EFC has recommended grants of Rs.299.85 crore for upgradation/special problems, Rs.590.37 crore for local bodies and Rs.857.85 crore as Centre's share of CRF for Rajasthan for the period 2000-05. Scheme-wise details are at Annexure-II.

(b): A Statement is enclosed as Annexure-III including loans availed by the Government of Rajasthan from International and Domestic Financial Institutions for various sectors.